<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 111 OF 2017 & IA NO. 450 OF 2018

Dated: 23rd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:		
GMR Warora Energy Limited		Appellant(s)
Central Electricity Regulatory Commiss		Respondent(s)
Counsel for the Appellant(s) :	Mr. Vishrov Mukerjee Ms. Raveena Dhamija Mr. Yashaswi Kant	
Counsel for the Respondent(s) :	Ms. Rimali Batra for R-2	
	Mr. Anand K. Ganesan Mr. Ashwin Ramanathan fo	r R-3
	Mr. M. G. Ramachandran Ms. Ranjitha Ramachandra Ms. Poorva Saigal Ms. Anushree Bardhan Mr. Shubham Arya Mr. Pulkit Agarwal for R-4	n

<u>ORDER</u>

We have heard the learned counsel for the parties for some time.

List the matter for further hearing on 30.05.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member